

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH**

Contempt Petition No.30/2006
In
Original Application No.10/2006
This the 21st day of February 2007

HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN.
HON'BLE MR. A.K. SINGH, MEMBER (A)

Jagdish Prasad Kashyap, (J.P. Kashyap), aged about 48 years,
S/o Sri Brij Bhushan Kashyap, R/o L.D.-52/A, Type-II, Running
Shed Colony, Alambagh, Lucknow.

...Applicant.

By Advocate: None.

Versus.

1. Sri K.C. Mishra, aged major S/o not known presently serving
as Senior Section Engineer (Loco), Northern Railway,
Alambagh, Lucknow.
2. Sri V.S. Mishra, aged major S/o not known, presently serving
as Senior Section Engineer (General), Northern Railway,
Alambagh, Lucknow.

...Respondents.

By Advocate: Shri Praveen Kumar for Shri M.K. Singh.

ORDER (Oral)

BY HON'BLE MR. JUSTICE KHEM KARAN, VICE-CHAIRMAN

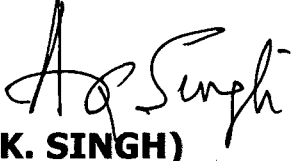
Shri Praveen Kumar holding brief for Shri M.K. Singh
learned counsel for the respondents says that the order dated
06.01.2006 passed in O.A.No.10/2006 have already been
complied with as stated in the reply and the copy of the order so
passed in compliance of the said order has been annexed as
(Annexure-C-1). Learned counsel says that by the said order,
the respondents were required to consider and decide the



representation of the applicant within a period of 2 months.

None appeared on behalf of the applicant to controvert the statement made in the reply filed by the respondents, so the

Contempt proceedings are dropped, ^{and} Notices are discharged.


(A.K. SINGH)
Member (A)


(KHEM KARAN)
Vice-Chairman
21.2.07

Ak/.